

*[English]***Revenue earned from Freight Traffic**

3741. SHRI N.N. KRISHNADAS :
SHRI SUDHIR GIRI :

Will the Minister of RAILWAYS be pleased to state :

(a) the target fixed for increasing the Railways' revenue earning from freight traffic for the current financial year;

(b) whether the target has been achieved during the last three months (up to June, 1997);

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the reasons behind giving concessional freight charges to private traders?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The target for revenue earning freight traffic has been kept at Rs. 19322 cr. in B.E. 1997-98.

(b) and (c) Yes Sir. The Railways have exceeded the target of Rs. 4541.58 cr. set for the quarter ending June, 1997 by Rs. 167.31 cr.

(d) Does not arise.

(e) Concessions in freight charges are given to private traders by way of incentive for them to offer more traffic to rail and thereby to increase the Railway earnings.

*[Translation]***Appointment on Deputation Basis**

3742. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of RAILWAYS be pleased to state:

(a) the rules laid down for the appointment of employees and officers in the vigilance department of Railways on deputation;

(b) the maximum tenure of deputation period of employees and officers in the vigilance department;

(c) whether the Government have reviewed the deputation period of employees and officers serving for long period in the vigilance department;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The broad criteria for induction of an officer or an inspector to Vigilance Organisation is as under :

A person should have

(i) Adequate field experience.

(ii) Good track record.

(iii) Proven integrity beyond doubt.

(iv) No vigilance history.

(v) Good reputation.

All officers inducted to Vigilance Organisation are personnel selected by the Chief Vigilance Officer of the Ministry based on recommendation of CVO and GM of the Zonal Railways/PUs.

For Vigilance Inspectors on Zonal Railways screening of applications based on the broad criteria as mentioned is done at the level of Chief Vigilance Officer (CVO) of the Zonal Railway and a panel is formed out of the same. For filling up of the posts of Investigating Inspectors in the Board, applications are called for from suitable persons of different disciplines through CVOs of the Zonal Railways. Those recommended by the CVOs of the Zonal Railway are subjected to a written test-cum-interview by a selection committee.

(b) TENURE :

(i) The tenure of Vigilance Officers on Zonal Railways is 3 years. The extension beyond 3 years requires period approval of Railway Board. The normal tenure of officers working in Railway Board is, however, 5 years.

(ii) In case of Vigilance Inspectors, the normal tenure is 4 years extendible to 6 years by GMs of Railways and Production units. Extension beyond 6 years under certain specified conditions requires period approval from Railway Board.

(c) Yes Sir.

(d) As a result of review, during last one year, 38 officers and 44 inspectors of Vigilance Organisation have been changed. Extension has been granted beyond the normal tenure to 64 Inspectors and 1 Officer.

(e) All efforts are made to repatriate the Inspectors on completion of their tenure by arranging selections. During last 1 year, 37 selections were conducted in which 86 Inspectors were empanelled. 10 selections are in process.

*[English]***Clearance of CRL Project**

3743. SHRI T. GOVINDAN : Will the Minister of POWER be pleased to state:

(a) whether the Government have given final clearance to Cochin Refinery Ltd. project as requested by the Kerala Government and the Kerala State Electricity Board;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (c) The Union Ministry of Petroleum & Natural Gas has accorded Stage - I Clearance to Cochin Refineries Ltd. for

preparation of a details feasibility report at an estimated cost of Rs. 2.50 Crores for setting up a 500 MW Power Generation Project at Ambaiamugal, Kerala.

Vacant Posts of SC/ST/OBC

3744. SHRI PRABHU DAYAL KATHERIA :
SHRI DATTA MEGHE :
SHRI KACHARU BHAU RAUT:
SHRI N.J. RATHWA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of appointments made in the various Departments/Undertakings under his Ministry during the last three years till date, Post-wise and Category-wise;

(b) the number of posts reserved for SCs/STs/OBCs lying vacant in the entire country under his Ministry Category-wise and State-wise;

(c) the steps being taken by the Government to clear the entire backlog; and

(d) the time by which the backlog is likely to be cleared?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) to (d) The information is being collected and will be laid on the table of the House.

New Telephone Exchanges in Assam

3745. SHRI KESHAB MAHANTA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up new telephone exchanges in Assam;

(b) if so, the details thereof, location-wise;

(c) whether some of the exchanges in the State are also proposed to be expanded/modernised; and

(d) if so, the details thereof, location-wise alongwith the estimated cost thereof during 1997-98?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The details of new telephone exchanges proposed to be commissioned during 1997-98 are given in the Statement I enclosed.

(c) Yes, Sir.

(d) the details have been given in the Statement II enclosed. Total estimated cost of expansions/modernisation is about Rs. 43.78

Statement - I

New Telephone Exchanges proposed to be Commissioned during 1997-98

Sl. No.	District	Location	Capacity	Type
1	2	3	4	5
1.	Barpeta	Barbari	256-P	C-DOT
2.	Barpeta	Belsore	256-P	C-DOT
3.	Barpeta	Morowa	256-P	C-DOT
4.	Bongai	Gaobongai Gaon	256-P	C-DOT
5.	Cachar	Srikona	2000 RLU, E-10B	
6.	Cachar	Srikona	256-P	C-DOT
7.	Darrang	Dalgaon	256-P	C-DOT
8.	Dhemaji	Dholpur	256-P	C-DOT
9.	Dhemaji	Baivausha	256-P	C-DOT
10.	Dhubri	Bansbari	256-P	C-DOT
11.	Goalpara	Agia	256-P	C-DOT
12.	Goalpara	Moronai	256-P	C-DOT
13.	Goalpara	Rangiuli	256-P	C-DOT
14.	Golaghat	Chinatoli	256-P	C-DOT
15.	Golaghat	Dhekial	256-P	C-DOT
16.	Golaghat	Naharjan	256-P	C-DOT
17.	Golaghat	Naharjan	256-P	C-DOT
18.	Jorhat	Chinnamara	256-P	C-DOT
19.	Jorhat	Chungi	256-P	C-DOT
20.	Kamrup	Basisth Charial	2000	OCB-RSU
21.	Kamrup	Dispur	2000	OCB-RSU
22.	Kamrup	Kalapahar (GH)	5000	E-103
23.	Kamrup	Panbazar (GH)	4000	OCB-RSU
24.	Kamrup	Uluberi (GH)	3000	OCB-RSU
25.	Karbi	Anglbaitthallangshu	256-P	C-DOT
26.	Karbi	Anglkheoni	256-P	C-DOT
27.	Karim Ganj	Karim Ganj	3000	C-DOT
28.	Kokrajhar	Kachugaon	256-P	C-DOT
29.	Morigaon	Bhoragong	256-P	C-DOT